Name of Corporate Debtor: M/s. Pytex Jewellers Pvt. Ltd. Date of Commencement of CIRP: 12.07.2022(Order received on 14.07.2022)

List of Creditors as on: 02.08.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of cre- ditor		tails of receive d		Details	of clair	n admi	itted		Amou ntof conti-	Amou ntof any	Amount of claim not	Amou ntof claim	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amou ntof claim admitt e d	Nature of claim	Amo unt cove red by secu r -ity inte rest	Amo unt cove red by gua r ante e	Whet her relat ed part y?	voting	ngent claim	mutual dues, that may be set-off	admitte d	under verific a-tion	
	Punjab Nationa I Bank		16,21,48 ,359/-		Creditor		,48,3	NA	69.54%		-			That the IRP has not received any document/ information from the Corporate Debtor and in the absence of any record of the Corporate Debtor, the IRP has relied upon the documents submitted by the Creditors.

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		Further, due to non co-
		operation on the part of the
		suspended Board of
		Directors the IRP has
		preferred an Application
		before the Hon'ble NCLT
		seeking directions under
		Section 19(2) of the IBC,
		2016. Therefore, on the
		availability of the requisite
		documents the IRP shall
		cross examine the
		documents once again and in
		case of any discrepancy the
		necessary modification shall
		be made in the above stated
		list. Hence the above stated
		list of Creditors is subject to
		re-examination of records of
	1 1 1 1	1 1 1 1

						Corporate Debtor.	